

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 4

CP(IB) No. 184/Chd/Hry/2024

IN THE MATTER OF:

Canara Bank

...Petitioner

Vs.

Mr. Atul Moudgil

...Respondent

Under Section: 95(1)

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 22.07.2024.

Pooja
18.07.2024

Sd/-
Court Officer